

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 357 OF 2017 &
IA NOS. 969 & 970 OF 2017
AND
APPEAL NO. 22 OF 2018

Dated: 25th April, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

APPEAL NO. 357 OF 2017 &
IA NOS. 969 & 970 OF 2017

In the matter of:

Rosa Power Supply Company Limited **Appellant(s)**
Versus
Uttar Pradesh Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Venkatesh
Mr. Sandeep Raj Purohit
Mr. Pratyush Singh

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Mohit Rai for R-1

Mr. S. Vallinayagam
Mr. Manish Garg for R-2

APPEAL NO. 22 OF 2018

In the matter of:

Uttar Pradesh Power Corporation Ltd. **Appellant(s)**
Versus
Uttar Pradesh Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam
Mr. Manish Garg

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Mohit Rai for R-1

Mr. S. Venkatesh
Mr. Sandeep Raj Purohit
Mr. Pratyush Singh for R-2

ORDER

1. The learned counsel, Mr. S. Venkatesh appearing for the Appellant in Appeal No. 357 of 2017 prays for another two weeks time to comply with the Order dated 04.04.2018 of this Appellate Tribunal.
2. Submission made by the learned counsel appearing for the Appellant, as stated supra, is placed on record.
3. Another two weeks time is granted to the learned counsel appearing for the Appellant i.e. upto 09.05.2018 to comply with the Order dated 04.04.2018 of this Appellate Tribunal, as requested.
4. List these matters on **14.05.2018**, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

pr/vt

(Justice N. K. Patil)
Judicial Member